

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-669(ND)2019

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MR. R. VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.06.2019.

NAME OF THE COMPANY: M/s. Volkswagen Finance Pvt. Ltd. V/s. M/s. Aarvanss Infrastructure Pvt. Ltd.

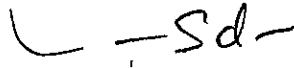
SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code

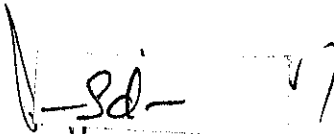
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:		Advocate for the petitioner.		
		Advocate for the Respondent.		

ORDER

Post the matter on 1.07.2019.


(Dr. V.K. Subburaj)
Member (T)


(R. Varadharajan)
Member (J)